

20.

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 247 /9//HDB/2017
NAME OF THE COMPANY	Prathista Industries Ltd
NAME OF THE PETITIONER(S)	Jaipur Golden Transpotr Company Pvt Ltd
NAME OF THE RESPONDENT(S)	Prathista Industries Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Krishna Sharma	Adv	9848682839	Krishna

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri B. Krishna Sharma, Learned Counsel for the Petitioner.

The Learned Counsel for the Petitioner submit he is not ready and requested to post the case on 01.01.2018. We make it clear no further adjournment will be granted. Post the case on 01.01.2018.


Member (T)


Member (J)